

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
New Delhi

PRINCIPAL BENCH

CUSTOMS APPEAL NO. 50337 OF 2021

(Arising out of Order-in-Original F. No. GEN/ADJ/JC/229/2020-Adjn-O/o Commr-Cus-Indore/3646 dated 17.12.2020 passed by Commissioner of Customs, Indore)

Sedna Impex India Pvt. Ltd.

105, H-3, Vardhman Plaza Tower,
Netaji Subhash Palace, Pitampura,
Delhi, North West - 110034

...Appellant

Versus

Commissioner of Customs,

B-Zone, 3rd Floor, 12/27 & 12/28
Village Pipliakumar, Nipania,
Indore – 452010

...Respondent

APPEARANCE:

Shri A.P. Mathur, Advocate for the Appellant

Shri Rakesh Kumar, Authorized Representative for the Respondent

CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P V SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing: June 30, 2021

Date of Decision: July 16, 2021

ORDER SHEET

The appeal is allowed. For order, see order of date passed in
Customs Appeal No. 50336 of 2021.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P V SUBBA RAO)
MEMBER (TECHNICAL)